GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 1893
ANSWERED ON MONDAY THE 10TH FEBRUARY, 2014

NATIONAL COMPETITION POLICY

QUESTION

1893. SHRI SHADI LAL BATRA:
SHRI RAGHUNANDAN SHARMA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has implemented or proposes to implement the National Competition Policy, in order to achieve the highest sustainable standard of economic growth;

(b) if so, the details thereof;

(c) whether India is an attractive destination for foreign investors;

(d) if so, the details thereof along with the details of top three investors countries who have invested in the country; and

(e) the steps taken/being taken by Government to achieve the required targets under the National Competition Policy?

ANSWER

THE MINISTER OF STATE (SHRI SACHIN PILOT)
(INDEPENDENT CHARGE)
IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b) Sir, formulation of a National Competition Policy is under consideration of the Government.

(c) & (d) The top three investing countries into India, as per the data supplied by Department of Industrial Policy & Promotion from April, 2000 to September, 2013 were Mauritius, Singapore and United Kingdom.

(e) Does not arise in view of (a) & (b) above.

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